

CCA 53/05
in
OA NO. 1188/03

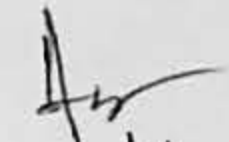
8.2.06

Hon. Mr. A. K. Bhatnagar, J. M.
Hon. Mr. A. K. Singh, A. M.

Sri A. K. Srivastava, learned counsel
for applicant and Sri Saurabh Srivastava,
learned counsel for respondents.

Counsel for applicant wants to withdraw
this Contempt Petition. He is allowed to do
so. Accordingly, the Contempt Petition
is dismissed as withdrawn.


A. M.


J. M.

a